SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SANJAY SINGH (National Capital Territory of Delhi): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

चौधरी सुखराम सिंह यादव (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्रीमती फूलो देवी नेतम (छत्तीसगढ़) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करती हूं।

DR. AMEE YAJNIK (Gujarat): Sir, I associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

Need to support the resolution of Sri Lankan Tamils at the United Nations Human Rights Commission (UNHRC) in Geneva

DR. M. THAMBIDURAI (Tamil Nadu): Sir, I thank you very much for giving me the opportunity to raise a very important issue. We urge the Government of India to instruct our Indian Delegation to vote in favour of the Resolution of UNHRC in Geneva, asking for an inquiry into the crimes committed against minority Sri Lankan Tamils in Sri Lanka in the past and in the present. Unless we vote against the crimes meted out on the innocent Sri Lankan Tamil people, we cannot ensure their fundamental rights now as well as in the future. AIADMK will always stand by the people of any race in

any country who fight for justice and equality. It is not for Tamils alone that we are voicing our support. It is more than a issue of one's race. It is an issue of justice and peace. When we support the human rights of people in other countries like Palestine, we have a duty to support the cause of the Tamil population of Sri Lanka also. It is our moral duty and responsibility towards establishing permanent solution for peace because a warlike situation in any place of the world threatens the peace of the whole world. I would like to quote John. F. Kennedy, former President of USA who said in 1963, "Pockets of poverty anywhere is a threat to prosperity everywhere." Similarly, pockets of injustice anywhere threaten peace everywhere. Beautifully, Perarignar Anna said in Tamil, which means, "Unless people have a peaceful situation to live, unrest will keep growing in their thoughts and actions." How do we establish peace? Only through justice we can establish peace. That is why we insist that India should vote in favour of the Resolution in Geneva Council, through which we can give a sense of justice to the war affected Sri Lankan Tamil people. Hence, I urge the Government of India to be with the side of the Sri Lankan Tamil people who are longing for justice.

When the hon. Prime Minister visited Tamil Nadu, he assured that he would take up the cause of the Sri Lankan Tamils and protect their interests. Therefore, I would request the Government to ensure that whatever our Prime Minister has committed, is followed by the Delegation staying in Geneva, that is, to support the cause of Sri Lankan Tamils.

SHRI S.R. BALASUBRAMONIYAN (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI T.K.S. ELANGOVAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

^{*} English translation of the original speech delivered in Tamil.